

**CGHS Dispensary, Lakshmi Nagar,
New Delhi**

4644. SHRI KAMAL NATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that CGHS Dispensary (67) Lakshmi Nagar, New Delhi is located in a dilapidated house in an unclean atmosphere and the accomodation available is also quite insufficient to the requirements; and

(b) if so, the reasons for not accepting the land offered by the Nirman Vihar Housing Society for constructing a new building for the Dispensary at a very convenient place ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF FAMILY WELFARE (SHRI S. KRISHNA KUMAR) : (a) and (b) The Central Government Health Scheme dispensary No. 67 at Lakshmi Nagar is functioning in a rented building not specifically designed to house a dispensary. A plot of land had already been allotted by the Delhi Development Authority for this dispensary and a building will soon be constructed. In view of this it is not considered necessary to accept the offer made by Nirman Vihar Housing Society.

**Submergence of Madhya Pradesh land
due to Irrigation project under
Construction**

4645. SHRI MAHENDRA SINGH : Will the Minister of WATER RESOURCES be pleased to state :

(a) in which major or medium irrigation projects the land of Madhya Pradesh has gone or likely to go under submergence due to projects under construction by neighbouring States in its territory on the border of Madhya Pradesh for which no agreement exists;

(b) the extent of land and its classification going under submergence in each such project; and

(c) whether adequate compensation has been paid or proposed to be paid by the concerned States in each case ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) to (c) An area of 622 hectares is likely to be submerged in Madhya Pradesh due to the construction of Mahi-Bajajsagar Dam by Rajasthan. The details of classification of land to be submerged are not available. The Rajasthan Government has already paid to Madhya Pradesh an amount of Rs. 17.74 lakhs as compensation towards an area of 84.6 hectares. The payment of compensation for the balance land is proposed to be settled between the two State Governments.

**Multipurpose irrigation projects
in Orissa**

4646. SHRI JAGANNATH PATNAIK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether it is a fact that Government have considered the major, medium and multipurpose irrigation projects in Orissa which have been accorded the approval of the Planning Commission for execution during the Seventh Five Year Plan period; and

(b) If so, the details regarding the fund earmarked for executing these projects?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) & (b) An outlay of Rs. 550 crores has been made for major, medium and multipurpose projects in Orissa during the Seventh Plan.

**Roads and bridges of Inter-State or
Economic Importance in Uttar
Pradesh**

4647. SHRI AKHTAR HASAN : Will the Minister of TRANSPORT be pleased to state :

(a) whether early sanction of funds has been requested by Government of Uttar Pradesh for immediately taking up of road and bridge projects of Inter-State or Economic Importance, especially in the districts of Meerut, Muzaffar Nagar, Bijnore and Saharanpur Districts;

(b) if so, the number of projects to be taken up and the amount asked for;

(c) whether Government propose to grant the allotted funds for early implementation of these developmental works; and

(d) if not, the reasons therefor?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL : (a) & (b) : A Statement giving details of the works for which the Government of Uttar Pradesh requested for allotment of funds is attached. Out of these, one work at S. No. (7) of the statement is not included in the approved programme at all. The

works at S. Nos. 1 & 2 have already been sanctioned and the estimates/technical particulars for the remaining works are under correspondence with the State Government.

(c) & (d) : Funds under this scheme are allotted only for sanctioned works to the State Governments in lumpsum and not workwise taking into consideration the requirements projected by the State Govts. and availability of funds for the scheme. During 1985-86, an amount of Rs. 65 lakhs has so far been allocated to Uttar Pradesh. Allocation of more funds is likely to be made during the remaining period of the year.

Statement

(Rs. in lakhs)

S. No.	Name of work	Estimated Cost	Requirement of funds for 1985-86
1.	Ganga Bridge at Nana Mau.	732.00	300.00
2.	Yamuna Bridge near Baghpat.	387.00	150.00
3.	Manjhi Ghat Bridge on river Ghaghra in Ballia District.	450.00	200.00
4.	Construction of Khurauli Babuganj-Suchi road in Raibareilly District.	39.01	19.50
5.	Construction of bridge over river Yamuna on Banda-Fatehpur road.	351.09	175.50
6.	Construction of bridge near Dara Nagar over Ganga river on Bijnore-Muzaffar Nagar road (including approach road of Bijnore side).	185.19	92.51
7.	Construction of approach road for the above bridge on Muzaffar-Nagar side.	185.65	92.80
8.	Construction of bridge over river Ramganga in Rampur District.	342.00	171.00
Total :		2671.94	1201.31